

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.1839
TO BE ANSWERED ON 03rd JULY, 2019

NEW DEFENCE PROCUREMENT POLICY

1839. SHRI VINAYAK RAUT:
DR.PRITAM GOPINATHRAO MUNDE:
SHRI SRIRANGA APPA BARNE:
DR. SHRIKANT EKNATH SHINDE:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is considering to adopt a new procurement policy that would define the level of indigenous content for defence equipment and give higher preference to local vendors in contracts;
- (b) if so, the salient features of the aforesaid policy;
- (c) whether the Government has indentified other defence equipments wherein the policy can be applied and if so, the details thereof;
- (d) whether the Government has consulted various stakeholders before finalizing the new procurement policy and if so, the details thereof; and
- (e) the other policy decisions taken by the Government to give the preference to the Indian vendors?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) to (e) : The extant Defence Procurement Procedure (DPP)-2016 under 'Buy [Indian-Indigenously Designed & Developed Manufactured (IDDM)]' category promotes indigenous defence manufacturing capabilities through private sector. The Strategic Partnership model has also been incorporated in DPP-2016 in May 2017.

...2/-

: 2 :

The 'Make' procedures [Make-I & Make-II] of DPP-2016 promote self-reliance, wider participation of Indian Industry and provide impetus to MSME sector through indigenous development and upgrades to promote import substitution.

Technologies/equipment to be inducted by the Armed Forces are shared with Industry through the Technology Perspective and Capability Roadmap (TPCR)-2018.
